

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 654/TT/2020

Subject: Petition for determination of transmission tariff from COD to 31.3.2024 for Asset-I: Conversion of 2 Nos. 400 kV, 50 MVAR line reactors into switchable line reactors at Abdullapur Substation, Asset-II: Conversion of 63 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Balia (PG) and Conversion of 50 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit-1 & 2 to Switchable Line Reactor at Sohawal (PG) and Asset-III: Conversion of 50 MVAR Fixed Line Reactor of 400 kV Kankroli-Zerda Line to Switchable Line Reactor at Kankroli Substation under "Conversion of Fixed Line Reactors into Switchable Line Reactors in the Northern Region.

Date of Hearing 29.10.2021

Coram Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner Power Grid Corporation of India Limited

Respondents Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others

Parties Present: Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

